

(c) Yes, Sir. Adult Education Programme in Uttar Pradesh is being evaluated by an Evaluation Division set up by State Government as well as External Evaluation Agencies identified for this purpose. Officers of the Adult Education Department of Government of Uttar Pradesh also generally oversee the work of these voluntary institutions and send reports whenever necessary. Besides, Government of India had set up Joint Evaluation Teams to evaluate the work of voluntary agencies in 1987.

(d) During 1987-88 Joint Evaluation Teams consisting of a representative of Government of India, a representative of State Government and a non official member had conducted evaluation of voluntary agencies. The voluntary agencies were graded based on their performance as detailed below:-

A/3 B/27 C-1/15 C-2/16 D/21

The above categorisation was based on the following criteria:-

- A - Voluntary Agencies whose performance was found absolutely satisfactory.
- B - Voluntary Agencies which implemented the programme sincerely with shortcomings.
- C-1 - Voluntary Agencies which implemented the programme sincerely with shortcomings.
- C-2 - Voluntary Agencies which are not capable enough for continuing programme.
- D - Voluntary Agencies whose performance was not at all satisfactory or whose bonafi-

des could also be doubtful.

Appropriate follow-up action is being taken wherever report is adverse.

[English]

185

Karnataka

Clearance to Upper Budhira and Uppatunga Schemes

2852. SHRI D. K. NAIKAR: Will the PRIME MINISTER be pleased to state:

(a) whether Karnataka Government has sent Upper Budhira and Uppatunga projects for clearance of the Planning Commission;

(b) if so, the details thereof;

(c) whether the Planning Commission has cleared these projects; if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.

(b) to (d). Do not arise.

188

C & AG's Observation on CSIR Review Committee

2853. PROF. VIJAY KUMAR MALHOTRA: Will the PRIME MINISTER be pleased to state:

(a) whether any action has been taken on the observation of C & AG in respect of CSIR Review Committee 1988 as contained in Paras 39 to 52 of his Report on Scientific Departments pertaining to CSIR (No. 2 of 1990) for the year ending 31-3-1989.

(b) if so, the reaction of Government on the observations of C & AG; and

(c) whether Government propose to take any remedial action in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) to (c). Of the 14 paras pertaining to CSIR namely 39 to 52 in the C & AG's Report for year ending 31st March, 1989 on Scientific Departments (No. 2 of 1990), only para 50 "Continuance of Research on Centre of Central Institute of Medicinal and Aromatic Plants at Tung, Darjeeling", relates to the CSIR Review Committee, 1988. This Centre has since been closed w.e.f. 16.5.1990.

Of the remaining 13 paras of the C & AG's Report, action has since been completed in respect of six paras (para 39,42,43, 46,47 & 48). Concerning the remaining 7 paras (Para No. 40,41,44, 45,49, 51 & 52) vigorous efforts are being made to complete the action at the earliest.

189 *New Zealand*
Drinks at a Party Hosted at Commonwealth Games in Auckland

2854. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether Government have since completed investigations regarding serving drinks at a party hosted during the last Commonwealth Games in January, 1990 in Auckland;

(b) if so, the outcome thereof; and

(c) the action taken against officials held responsible?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). Govt. had called for a

report from the Chef-de-Mission and also comments of the Indian Olympic Association. It has been reported that the Indian Contingent hosted a Dinner (Reception) on January 26, 1990 at Gandhi Hall, Auckland. Apart from prominent local Indians and Chef-de-missions of various Contingents from neighbouring Countries, the representatives of some other selected countries, the Chairman of the Commonwealth Games Committee, President and Chairman of the Games Organising Committee and the Governor General of New Zealand attended the Reception. Similar Receptions were also hosted by others in which drinks, including liquor, were served. At the Reception hosted by the Indian contingent, soft drinks were served along with wine and beer.

(c) No official has been held responsible. However all National Sports Federations and the Indian Olympic Association have been advised to avoid serving of even beer and wine on such functions.

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Small Farmers and Landless Farmers Below Poverty Line

2855. SHRI BABANRAO DHAKNE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any assessment about the percentage of small farmers and landless labourers who are likely to go below poverty line due to severe flood conditions and drought in various States;

(b) if so, the details thereof; and

(c) the remedial steps taken or contemplated by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) No, Sir.